

**Corrigenda to Punjab Khadi and
Village Industries Board
(Reorganisation) Order**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of Notification No. S. O. 753 (English version) published in Gazette of India dated the 1st March, 1969 and S. O. 918 (Hindi version) published in Gazette of India dated the 8th March, 1969 containing corrigenda to the Punjab Khadi and Village Industries Board (Re-organisation) Order 1969 published in Notification No. S. O. 379 (English version) and S. O. 380 (Hindi version) in Gazette of India dated the 25th January, 1969, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-577/69].

ESTIMATES COMMITTEE

Seventy-fifth Report

SHRI P. VENKATASUBBAIAH (Nandalay) : I beg to present the Seventy-fifth Report of the Estimates Committee on the Ministry of Irrigation and Power-Gandak Project.

PUBLIC ACCOUNTS COMMITTEE

(i) Fifty-fifth Report

SHRI M. R. MASANI (Rajkot) : I beg to present the Fifty-fifth Report of the Public Accounts Committee on Finance Accounts of Central Government, 1966-67- Chapters I and II of Audit Report (Civil), 1968.

(ii) Fifty-seventh Report

SHRI M. R. MASANI : I beg to present the Fifty-seventh Report of the Public Accounts Committee on Audit Report (Civil), 1968 relating to the Ministry of Foreign Trade and Supply (Department of Supply).

STATEMENT REFURTHER DEVELOPMENTS IN NAGALAND

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : rose.

MR. SPEAKER : You may lay it on the Table of the House.

SHRI SWARAN SINGH : I lay it on the Table of the House.

Statement

Mr. Speaker Sir, with your permission I wish to make a statement on the latest information available from Nagaland where our Security Forces have been dealing with the gangs of misguided Naga elements who had recently returned from China with arms.

2. The House may recall that in the statement made by me on the 18th March, 1969, in response to a Calling Attention Notice, I had indicated by that Mowu Angami and Loviche Angami and three others from Issac Swu's gang had been captured.

3. Mowu Angami's gang of 170 which had entered Nagaland on the 7th March, 1969 reached the underground PHESAMI Camp, about 80 Kms north east of Kohima, on the 15th March. The Security Forces who had been instructed to apprehend these gangs and take over their weapons located this camp and threw a tight cordon around it. As a result of the pressure exerted by our Security Forces, 165 members of this gang were disarmed and apprehended on the 28th March, 1969. This completes the capture of all members of Mowu Angami's gang of 170. A total of 163 weapons were recovered from this gang. These included four 60 mm mortars, one rocket launcher, eleven 7.62 mm LMGs, 89 semi-automatic rifles, ten .303 rifles, 42 sub-machine guns and 6 pistols. Over and above these, a large quantity of ammunition was also recovered. Bulk of these arms and ammunition are of Chinese origin.

As a result of the action taken by our Security Forces, Issac Swu's gang split into several small groups. These groups are being continuously chased and the area is